



TUESDAY, 22 DECEMBER, 2020

No. 208

SUMMONING OF THE THIRTEENTH SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY

The Governor of Goa by his Order dated 22 December, 2020, has summoned the Seventh Legislative Assembly of the State of Goa to commence its Thirteenth Session on **Monday, 25th January, 2021.**

No. 209

ADDRESS BY THE GOVERNOR

In pursuance of Article 176(1) of the Constitution, the Governor of Goa will address the Thirteenth Session of the Seventh Legislative Assembly of the State of Goa on **Monday, 25th January, 2021 at 11.30 A.M.** in the Assembly Hall, Porvorim-Goa to inform the Assembly of the causes of its summons.

No. 210

CONDUCT OF MEMBERS DURING ADDRESS BY THE GOVERNOR

The Members are requested to do the following on the day of Address by the Governor to the Assembly on **Monday, 25th January, 2021:**

- (1) Take their seats in the Assembly Hall at 11.20 A.M.;
- (2) Rise in their seats when the Governor enters the Assembly Hall and remain standing till the Governor has taken his seat;
- (3) Hear the Governor with utmost silence when he delivers the Address; and
- (4) Rise from their seats when the Governor leaves the Hall and remain standing until he has left the Hall.

No. 211

LAYING AND DISTRIBUTION OF GOVERNOR'S ADDRESS

After Governor's Address, the Secretary, Legislature, will lay a copy of the Governor's Address on Table of the House. After the copy of the Address has been laid on the Table, the copies thereof will be distributed to the Members and others.



No. 212

CALENDAR OF SITTINGS

The Thirteenth Session of the Seventh Legislative Assembly of the State of Goa will have four sittings on the following days:

- (1) Monday, 25 January, 2021
- (2) Wednesday, 27 January, 2021
- (3) Thursday, 28 January, 2021
- (4) Friday, 29 January, 2021

No. 213

TIMINGS OF SITTINGS

(1) The timings of the sittings of the House on all days will be as follows:

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| (i) Commencement | : | 11. 30 A.M. |
| (ii) Lunch Break | : | 1. 00 P.M. to 2.30 P.M. |
| (iii) Tea Break | : | 4. 00 P.M. to 4.30 P.M. |
| (iv) Adjournment for the day or <i>sine die</i> | : | 6. 00 P.M. (or at the conclusion of the business for the day, whichever is earlier) |

(2) The House may alter the above timings by a Motion. As at present, the House will not sit on Saturdays, Sundays and Public Holiday.

No. 214

BALLOT OF STARRED AND UNSTARRED QUESTIONS

(1) The ballot of the Starred and Unstarred Questions for that day will be conducted at 4 00 P.M. The Members are requested to deposit the notices of Starred and Unstarred Questions by 1 00. P.M. to ensure smooth conduct of the ballot by the Legislature Secretariat. The Members are further requested to restrict the number of Starred LAQ notices to THREE and Unstarred LAQ notices to FIFTEEN each.

(2) The following shall be the ***Schedule*** for receipt of notices and holding the ballot of notices of Starred and Unstarred Questions during the Thirteenth Session of the Seventh Goa Legislative Assembly:



Date of Answer (Group)	Last date for tabling Questions (Starred and Unstarred)	Departments concerned	Chief Minister/ Dy. Chief Minister/ Minister concerned
<u>Wednesday</u> (Group 'A') 27/01/2021	01/01/2021 (upto 1. 00 p.m.)	Personnel, ARD, General Administration, Civil Aviation, Airport, NRI Affairs, Education, Information and Publicity, Forests, Planning, Statistics and Evaluation.	Chief Minister (Dr. Pramod Sawant)
		Revenue, Information Technology, Labour and Employment.	Minister for Revenue (Smt. Jennifer Monserrate)
		Power, Environment and Climate Change, Non-Conventional Sources of Energy, Law and Judiciary.	Minister for Power (Shri Nilesh Cabral)
		Water Resources, Fisheries, Legal Metrology.	Minister for Water Resources (Shri Filipe Neri Rodrigues)
<u>Thursday</u> (Group 'B') 28/01/2021	02/01/2021 (upto 1. 00 p.m.)	Home, Evacuee Property, Finance, Vigilance, Election, Mines, Museum, Animal Husbandry & Veterinary Services.	Chief Minister (Dr. Pramod Sawant)
		Public Works, Handicrafts, Textile & Coir, Goa Gazetteer.	Minister for P.W.D. (Shri Deepak Prabhu Pauskar)



		Public Health, Industries, Trade and Commerce, Women and Child Development, Skill Development.	Minister for Public Health (Shri Vishwajit Rane)
		Art & Culture, Tribal Welfare, Civil Supplies & Consumer Affairs, Co-operation.	Minister for Art & Culture (Shri Govind Gawde)
		Science and Technology and Waste Management, Ports, Rural Development.	Minister for Science and Technology and Waste Management (Shri Michael Lobo)
<u>Friday</u> (Group 'C') 29/01/2021	04/01/2021 (upto 1. 00 p.m.)	Town & Country Planning, Agriculture, Archives, Archaeology, Factories & Boilers.	Dy. Chief Minister (Shri Chandrakant Kavalekar)
		Tourism, Sports, Printing & Stationary, Official Language, Public Grievances.	Dy. Chief Minister (Shri Manohar Azgaonkar)
		Panchayati Raj, Transport, Housing with Housing Board, Protocol, Legislative Affairs.	Minister for Panchayati Raj (Shri Mauvin Godinho)
		Urban Development, Social Welfare, River Navigation, Institute of Public Assistance (Providoria)	Minister for Urban Development (Shri Milind Naik)

No. 215

MANNER OF TABLING NOTICES

Members are requested to deposit all notices of Questions, Calling Attention, Zero Hour Mentions etc. in the **Notice Box** kept in the Chamber of the Secretary, Legislature, Assembly Complex, Porvorim, Goa within the stipulated time. They are requested not to leave the notices with the Officers of the Assembly Secretariat. Only



notices deposited in the **Notice Box** or online (**through e-assembly system**) will be treated as valid.

No. 216

NOTICES FOR ZERO HOUR

Members are informed that the notices for making brief mentions on matters of urgent public importance during Zero Hour will have to be deposited in the **Notice Box or online (through e-assembly system) before 10.00 A.M.** on the day on which the brief mentions are required to be made.

No. 217

NOTICES FOR CALLING ATTENTION

Members are informed that the notices for raising matters of urgent public importance under Rule 63 of the Rules of Procedure and Conduct of Business, shall be deposited in the **Notice Box or online (through e-assembly system) before 10.00 A.M.** on the day of the sitting on which the matter is proposed to be raised.

No. 218

MODE OF TABLING STARRED AND UNSTARRED QUESTIONS

(1) In pursuance to the initiative of this Secretariat to facilitate paperless Assembly Session, the Members are informed that the notices of Starred and Unstarred LAQs can be tabled either online or in paper form. The Members are requested to use any one mode to submit their Questions. In case the Member has used both the modes of submission for a single question, then the LAQ tabled via **online** mode only will be considered valid.

(2) The Members may note that the notices (in paper form) of Starred and Unstarred Questions for the stipulated day need to be deposited in **Notice Box** by 1.00 P.M. It is requested not to leave the notices with the Officers of the Assembly Secretariat. Similarly, for online tabling, the Hon. Members may submit their Starred/Unstarred LAQs through the Legislature Website i.e. www.goavidhansabha.gov.in by 1.00 P.M. to ensure efficacy in the ballot process.



No. 219

PROGRAMME FOR RECEIPT AND BALLOT OF NOTICES OF PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Business relating to Private Members' Bills and Resolutions will be transacted on **Friday i.e. 29 January, 2021** after the Government business. The last date for receipt of notices of Private Members' Bills and Resolutions and the date for holding ballot of these notices will be as under:

Date of sitting for Private Members' Business	Last date for receipt of Private Members' Bills and Resolutions	Date for holding Ballot for Resolutions
29/01/2021	14/01/2021	15/01/2021

**ASSEMBLY COMPLEX,
PORVORIM-GOA.
22 DECEMBER, 2020**

**NAMRATA ULMAN
SECRETARY, LEGISLATURE**

To,

All the Members of Goa Legislative Assembly (including Ministers).